

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05-01-2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).**

APPLICATION NUMBER : CP 22/16
PETITION NUMBER : TP 88/16 ~~IA~~ IA 1/17.
NAME OF THE PETITIONER(S) : Jitendra nirwani
NAME OF THE RESPONDENT(S) : MRO Tek und & 10 others.
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Ajesh Kumar S	Advocate of Petitioner	
2.	Nehama C for Adlaw partners	Advocate for R1 & R11	
3.	Priyanka for NDS law partners	R2 to R10	

ORDER

Counsel for petitioner is present. Counsel
for Respondents 1 to 11 are present. IA 1/17
is listed today. Counsel for Respondents
requested time to file counter in IA 2/17.
Time granted till 25/1/2017.


Member (J)


Member (T)